

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1677/2016
MA-1644/2016
New Delhi, this the 12th day of May, 2016.**

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Ashok Kumar Chaudhury, Aged about 61 years,
S/o Late Sh. S.C. Chaudhury,
Retired from the post of Admin. Officer,
O/o KVS, HEAD QUARTER,
18, INSTITUTIONAL AREA,
SHAHEED JEET SING MARG,
NEW DELHI-110016,
R/o Staff Quarter No. Type D(IV)/5 KVS,
Residential Complex, Kendriya Vidyalaya No. 2,
Delhi Cantt. **Applicant**
(By advocate: Sh. A.K. Bhakt)

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
Headquarter, 18, Institutional Area,
Shaheed Jeet Sing Marg,
New Delhi-110016.
2. The Chairman, Quarter Allotment Committee/
Joint Commissioner (Admn.).
Kendriya Vidyalaya Sangathan,
Headquarter, 18, Institutional Area,
Shaheed Jeet Sing Marg,
New Delhi-110016.
3. The Addl. Commissioner (Admn),
Kendriya Vidyalaya Sangathan,
Headquarter, 18, Institutional Area,
Shaheed Jeet Sing Marg,
New Delhi-110016. **Respondents**

ORDER (ORAL)

After arguing for some time, learned counsel for the applicant has submitted that he wants to withdraw this OA.

2. Accordingly, this OA is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

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